



जनसत्ता

निखिल फुटवेयर्स प्राइवेट लिमिटेड (सीआईआरपी के तहत) 14 मई, 2023 को प्रकाशित फॉर्म जी का परिशिष्ट

ईओआई जमा करने की अंतिम तिथि का विस्तार

यह भारतीय दिवाला और शोधन अहमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया), विनियम 2016 के विनियम 36ए (1) के प्रावधानों के संदर्भ में, 14 मई, 2023 को जनसत्ता (हिंदी) और फाइनेंशियल एक्सप्रेस (अंग्रेजी) के अखिल भारतीय संस्करणों में प्रकाशित निखिल फुटवेयर्स प्राइवेट लिमिटेड (सीएएन: U19201DL1987PTC026643 और पंजीकृत कार्यालय 98, शाहजादा बाग औद्योगिक क्षेत्र पुराना रोहतक रोड, दिल्ली-110035) की कॉर्पोरेट दिवाला समाधान प्रक्रिया के संबंध में संकल्प योजना प्रस्तुत करने के लिए अभिरुचि की अभिव्यक्ति ("ईओआई") आमंत्रित करने वाले फॉर्म जी के संदर्भ में है, जिसमें ईओआई जमा करने की अंतिम तिथि 3 जून, 2023 थी।

कृपया ध्यान दें कि अंतिम तिथियां निम्नानुसार संशोधित/विस्तारित की हैं:
रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि- पूर्व प्रकाशित तिथि 03.06.2023 (संशोधित तिथि 13.06.2023)

संशोधित समाधान आवेदकों की अनंतिम सूची जारी होने की तिथि- पूर्व प्रकाशित दिनांक 13.06.2023 (संशोधित दिनांक 23.06.2023)

अनंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि- पूर्व प्रकाशित तिथि 18.06.2023 (संशोधित तिथि 28.06.2023)

अन्य सभी जानकारी, नियम और शर्तें पहले के विज्ञापन दिनांक 14 मई 2023 के अनुसार ही रहेंगी।

ईओआई के आमंत्रण और अन्य जानकारी/दस्तावेजों के अद्यतन दस्तावेज के लिए कृपया हमें cirp.nfpl@gmail.com पर लिखें।

हस्ता/-

शिव नंदन शर्मा,

दिवाला समाधान पेशेवर

पंजीकरण सं: आईबीबीआई/आईपीए-001/आईपी-पी00384/2017-18/10641

दिनांक : 04 जून, 2023

स्थान : नई दिल्ली

एएफए वैध: 13 नवंबर, 2023 तक

पता: 129 नवजीवन विहार, भूतल, नई दिल्ली -110017



खोलें >

FE SUNDAY

Nikhil Footwears Private Limited (Under CIRP)

Addendum to the Form G published on May 14, 2023

Extension of the last date for submission of EOI

This is with reference to the Form G inviting Expression of Interest ("EOI") to submit resolution plan in relation to the Corporate Insolvency Resolution Process of **Nikhil Footwears Private Limited** (CIN U19201DL1987PTC026643 & Regd. Office 98, Shahzada Bagh Industrial Area, Old Rohtak Road, Delhi -110035) published on May 14, 2023 in All India Editions of Jansatta (Hindi) and Financial Express (English) in terms of provisions of Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, wherein the last date of submission of EOIs was June 3, 2023.

Please note that the last dates are revised/extended as follows:

Last date for receipt of expression of interest- Earlier published date 03.06.2023 (Revised date 13.06.2023)

Date of issue of provisional list of prospective resolution applicants- Earlier published date 13.06.2023 (Revised date 23.06.2023)

Last date for submission of objections to provisional list- Earlier published date 18.06.2023 (Revised date 28.06.2023)

All other information, terms & conditions remain same as per earlier advertisement dated 14th May, 2023

Please write to us at cirp.nfpl@gmail.com for updated document of Invitation for Eoi and other information/documents.

Sd/-
Shiv Nandan Sharma, Insolvency Resolution Professional

Regn. No.: IBBI/IPA-001/IP-P00384/2017-18/10641

AFA Valid till: 13 November, 2023

Date: 04 June, 2023

Place: New Delhi

Address: 129 Navjeevan Vihar, Ground Floor, New Delhi -110017

PUBLIC NOTICE

Notice is hereby given that share certificate(S) NO. 21163 ,41112 for 1020 Equity Shares of Rs. 2/- (Rupees Two Only) Each Bearing Distinctive Nos 2498426-2498625, 89350086-89350285, 33327501-33327810, 120179161-120179470 of DCM Shriram Limited, Registered in The Name of Vijender Singh Jain has/have been lost has/have applied to the company to issue duplicate certificate(s). Any person who has/have any claim in respect of the said shares certificate(s) should lodge such claim with the company at its registered office DCM Shriram Ltd, World

M, 2nd Floor, (Wing), A, New Delhi -110037 India within 15 da

SHIV NANDAN SHARMA
Insolvency Professional
IBBI Regn. No. IBBI/IPA-001/
IP-P00384/2017-18/10641

FORM G													
NIKHIL FOOTWEARS PRIVATE LIMITED (WAS OPERATING IN THE BUSINESS OF MANUFACTURING OF FOOTWEARS AND RELATED PRODUCTS IN NCR AND TRADING THEROF)													
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)													
RELEVANT PARTICULARS													
1. Name of the corporate debtor along with PAN/CIN/LLP No.	NIKHIL FOOTWEARS PRIVATE LIMITED CIN: U19201DL1987PTC026643 PAN: AAACN0749A												
2. Address of the registered office	98, Shahzada Bagh, Industrial Area, Old Rohtak Road, Delhi-110035 (As per MCA records)												
3. URL of website	Not Available												
4. Details of place where majority of fixed assets are located	As per the available information from the CORPORATE DEBTOR (CD), the Land, Building, Plant, Miscellaneous Fixed Assets and other immovable /immovable assets have been reportedly sold by the CD.												
5. Installed capacity of main products/ services.	Not Applicable												
6. Quantity & value of main products/ services sold in last financial year	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>Related Products</th> <th>22-23 (11Months)</th> <th>21-22</th> </tr> </thead> <tbody> <tr> <td>Qty.</td> <td>NA</td> <td>NA</td> </tr> <tr> <td>Sale (Rs/Lakh)</td> <td>0</td> <td>96.13</td> </tr> <tr> <td>Other Income (Rs/Lakh)</td> <td>1327.26</td> <td>644.71</td> </tr> </tbody> </table> <p>Above figures are unaudited.</p>	Related Products	22-23 (11Months)	21-22	Qty.	NA	NA	Sale (Rs/Lakh)	0	96.13	Other Income (Rs/Lakh)	1327.26	644.71
Related Products	22-23 (11Months)	21-22											
Qty.	NA	NA											
Sale (Rs/Lakh)	0	96.13											
Other Income (Rs/Lakh)	1327.26	644.71											
7. Number of employees/ workmen	NIL												
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available on request with the Resolution Professional at 129, Navjeevan Vihar, New Delhi-110017 Email: cirp.nfpl@gmail.com												
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	As per provisions of the IBC, 2016 available on the website of IBBI: https://ibbi.gov.in/en/legal-framework												
10. Last date for receipt of expression of interest	03.06.2023												
11. Date of issue of provisional list of prospective resolution applicants	13.06.2023												
12. Last date for submission of objections to provisional list	18.06.2023												
13. Process email id to submit EOI	cirp.nfpl@gmail.com												
Sd/- Shiv Nandan Sharma Interim Resolution Professional In the matter of Nikhil Footwears Private Limited Regd. No.: IBBI/IPA-001/IP-P00384/2017-18/10641 AFA: AA1/10641/02/131123/104787 Valid till 13 November, 2023 Date : 14.05.2023 Add: 129, Navjeevan Vihar, New Delhi-110017 Place: New Delhi Email Id: cirp.nfpl@gmail.com													


SHIV NANDAN SHARMA
Insolvency Professional
IBBI Regn. No. IBBI/IPA-001/
IP-P00384/2017-18/10641

प्रपत्र जी	
निखिल फुटवियर्स प्राइवेट लिमिटेड (एनसीआर में फुटवियर्स एवं संबन्ध उत्पादों के विनिर्माण के व्यवसाय तथा उसके व्यापार में परिव्यालगरत् थी)	
(भारतीय ऋणशोधन अक्षमता एवं दिवालिया बोर्ड (निगमित व्यक्तियों हेतु ऋणशोधन अक्षमता समाधान प्रक्रिया) विनियमावली 2016 के विनियम 36ए(1) के अंतर्गत)	
सुसंगत विवरण	
1. पैन्/सीआईएन/एलएलपी नं. के साथ निगमित देनदार का नाम	निखिल फुटवियर्स प्राइवेट लिमिटेड सीआईएन: U19201DL1987PTC026643 पिन: AAACN0749A
2. पंजीकृत कार्यालय का पता	98, सहजादा बाग, औद्योगिक क्षेत्र, पुराना रोहतक मार्ग, दिल्ली-110035 (एमसीए अभिलेखों के अनुसार)
3. वेबसाइट का यूआरएल	अनुपलब्ध
4. उस स्थान के विवरण, जहां स्थायी परिसंपत्तियां बहुतायत में अवस्थित हैं	कॉर्पोरेट देनदार (सीडी) से प्राप्त जानकारी के अनुसार, भूमि, भवन, संयंत्र, विविध स्थायी परिसंपत्तियों और अन्य चल/अचल परिसंपत्तियों को रिपोर्ट के अनुसार सीडी द्वारा बेच दिया गया है।
5. मुख्य उत्पादों/सेवाओं की संस्थापित क्षमता	अनुपलब्ध
6. विगत वित्तीय वर्ष में बेचे गये मुख्य उत्पादों/सेवाओं की प्रमात्रा एवं मूल्य	संबंधित उत्पाद 22-23 (11 माह) 21-22 प्रमात्रा एनए विप्रेष्य (₹./लाख) 0 96.13 अन्य आय (₹./लाख) 1327.26 644.71 उपरोक्त आंकड़े अलेखापरीक्षित हैं।
7. कर्मचारियों/वर्कमैन की संख्या	शून्य
8. वो वर्षों के अंतिम उपलब्ध वित्तीय विवरणों (अनुसूचियों के साथ), ऋणदाताओं की सूचियों, प्रक्रिया के उत्तरवर्ती आयोजनों हेतु संबंधित तिथियां सहित भावी विवरण यहां पर उपलब्ध हैं :	अनुरोध पर रागाधान व्यवसायी, पता: 129, नवजीवन विहार, नई दिल्ली-110017 के पास उपलब्ध हैं। ईमेल: cirp.nfpl@gmail.com
9. संहिता की धारा 25(2)(एच) के अंतर्गत समाधान आवेदकों की योग्यता यहां पर उपलब्ध है-	आईबीसी, 2016 के प्रावधानों के अनुसार आईबीबीआई की वेबसाइट पर https://ibbi.gov.in/en/legal-framework पर उपलब्ध।
10. अभिरुचि की अभिव्यक्ति की प्राप्ति की अंतिम तिथि	03 जून 2023
11. प्रस्तावित समाधान आवेदकगणों की अंतिम सूची निर्गतन की तिथि	13 जून 2023
12. अंतिम सूची पर आपत्तियां जमा करने की अंतिम तिथि	18 जून 2023
13. ईओआई जमा करने हेतु प्रोसेस ईमेल आईडी	cirp.nfpl@gmail.com

हस्ता./-
शिव नंदन शर्मा

निखिल फुटवियर्स प्राइवेट लिमिटेड के विषय में अंतिम समाधान व्यवसायी
पंजीकरण संख्या: IBBI/PA-001/IP-P00384/2017-18/10641
एफफए: AA1/10641/02/131123/104787, **इस तिथि तक वैध:** 13 नवंबर 2023
पता: 129, नवजीवन विहार, नई दिल्ली-110017
ईमेल आईडी: cirp.nfpl@gmail.com

दिनांक : 14-05-2023
स्थान : नई दिल्ली

SHIV NANDAN SHARMA
Insolvency Professional
IBBI Regn. No. IBBI/PA-001/
IP-P00384/2017-18/10641